

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

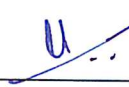
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 205/2019 in CP NO. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR VILLADATH <i>o/w</i> SHEILA VILLADATH	Advocate	mail@harishkumar.com 98480 19373	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. S. Rama Krishna Babu for V. S. Raja	Advocate	9440689807	Ch. S. Rama Krishna

ORDER

Counsels representing both sides are present. Counsel for the Respondent in IA No.205/2019 filed counter and copy of the same is furnished to the other side. For hearing submission in both IA and main CP, matter adjourned at request of both sides. Put up the matter on 17.09.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL